

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

166 (ND)/2013

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018.**

**NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s.
Chintamani Metals Udyog Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

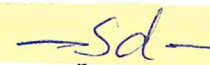
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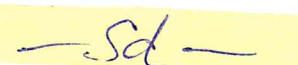
Present: None

ORDER

Representative from the counsel of the respondent no.1 company has filed an application for condonation of delay for compliance of vide order dated 22nd May, 2017.

Let the service of application be made the petitioner. To come up on 7th September, 2018 before the Special Bench


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)

(Ginni)